

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 296 of 2018 in
DFR No. 242 of 2018

Dated: 8th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Limited	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Rhea Luthra

Counsel for the Respondent(s) : -

ORDER
(IA No.296 of 2018 – for condonation of delay)

Issue notice to the Respondents on the IA No.296 of 2018, returnable on 5.4.2018. Dasti, in addition is permitted.

List the matter on **5.4.2018**.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Pr/js